

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 20.01.2020**

**NOTICE**

Take notice that the following matters Adjourned on 08.01.2020 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	I.A No. 2640 & 3210 of 2019 in Comp. App. (AT) No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	08.01.2020	06.02.2020
2.	I.A. No. 3051 of 2019 in Comp. App. (AT) No. 267 & 278 to 308 of 2018	Adarsh Buildestate Ltd & Ors Vs. Union of India	08.01.2020	21.01.2020
3.	Review Application No. 25 of 2019 in Comp. App. (AT) (Ins) No. 531 of 2018	Central Bank of India Vs. Dinkar T. Venkatasubramanian, R.P. for Amtek Auto Ltd.	08.01.2020	30.01.2020
4.	Comp. App. (AT) (Ins) No. 15 of 2020	Shyam Pradhan & Anr. Vs. Anand Chandra Swain	08.01.2020	22.01.2020
5.	Comp. App (AT) No. 275 of 2017  <b>Part Heard</b>	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors.  <b>With</b>	08.01.2020	21.01.2020
6.	Comp. App (AT) No. 280 of 2017  <b>Part Heard</b>	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	08.01.2020	21.01.2020
7.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. <b>With</b>	08.01.2020	27.01.2020
8.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. <b>With</b>	08.01.2020	27.01.2020

9.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	08.01.2020	27.01.2020
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**By Order**

**-sd/-  
Registrar**